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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/459/ (IB)/2017
NAME OF THE PETITIONER(S) : G. KANNAPPAN
NAME OF THE RESPONDENT(S) : RAKINDO KOVAI TOWNSHIP PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation for both the parties. The Registry is directed to issue notice to both the parties. Put up on **26.07.2017 at 02.30 P.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
Member (Technical)

PAM

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)